

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1**

MP/ CP 13 of 2020

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2021**

**Name of the Company:**

Dr.Sobhagyamal Jain & Ors  
V/s  
Sobhagya Hospital & Research Centre Pvt Ltd  
& Ors

**Section:**


213,241-242 Co.Act, 2013

**COMMON ORDER**

Learned Senior Counsel Mr. Vijay Assudani appeared for the Respondent. Learned Senior Counsel Mr. Navin Pahwa appeared for the Applicant in IA No. 371 of 2018. Learned PCS Mr. Umesh Ved appeared for the Mr. Anil Jain. Learned Counsel Ms. Soumya Shah appeared.

The matter stands adjourned to 12.02.2021 for further consideration.

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 22nd day of January, 2021